IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 404
CP/132/ND/2023

IN THE MATTER OF:
Emtex Engineering Private Limited ... Applicant

Under Section 66

Order delivered on 09.07.2024

CORAM:
SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)
PRESENT:
For the Applicant : Adv. Mahesh Agarwal & Adv. Rajeev Kumar
For the ROC : Adv. Jyoti Khurana, Adv. Aakash Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Applicant is present. Ld. Counsel for the ROC is present physically and submitted that they have no objection in allowing this application. The Applicant is directed to file short note within one week. List this matter on **20.08.2024.**

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)

Mamta 09.07.2024